



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-188/NCLAT/CHN BEN/2026

Dated: 07th Oct 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 09.10.2026 will not be taken up on that day. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 338/2026 For Exemption IA No. 962/2026 For Stay IA No. 963/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation WITH	Mr. Gautam S Raman	Mr. P Rajkumar Jhabakh
2.	Comp App (AT) (CH) (Ins) No. 339/2026 For Stay IA No. 964/2026 For Exemption IA No. 965/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation & Anr.	Mr. Gautam S Raman	Mr. P Rajkumar Jhabakh R1
3.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. V Karthik R10 R12
4.	Comp App (AT) (CH) No. 103/2026 For Stay IA No. 1455 & 1456/2026	Mohammed Shafi Director and Shareholder & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	Ms. Sreepriya Kalarikkal, PCS R1 R2 Mr. Sukumar Nainan Oommen R3 R4
5.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026 To Implead IA No. 1417/2026 For Direction IA No. 1418/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	

6.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
7.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
8.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
9.	Comp App (AT) (CH) (Ins) No. 381/2026 To Dispense with IA No. 1086/2026	DBS Bank India Ltd Vs Orchid Pharma Ltd & 2 Ors.	Mr. Bhavya Mohan	Mr. Kaustubh Prakash R1
10.	Comp App (AT) (CH) (Ins) No. 531/2026 To Dispense with IA No. 1494/2026 For Stay IA No. 1495/2026	Maris Cement Pvt Ltd Vs Praveen Prakash Ghali, IRP & Anr.	Mr. T Jayasankar	
11.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
12.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
13.	TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar& 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
14.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7-R9

15.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025 For Direction IA No. 1209/2026	Aruna Unnikrishnan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Ms. Barani Bharathi B	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
16.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020) For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
17.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Naina Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5
18.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies,Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi R1
19.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Ltd	Mr. Anant Merathia	Mr. Y Suryanarayana
20.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt Ltd, Erstwhile Paptrade India Pvt Ltd Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
21.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator,The Jeypore Sugar Company Ltd	Mr. R Venkat Raman	Mr. J Manivannan
22.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
23.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1

24.	Comp App (AT) (CH) (Ins) No. 317/2026 For Direction IA No. 911/2026 For Stay IA No. 912/2026 For Amendment IA No. 1205/2026 For Additional Docs. IA No. 1237/2026	Kamarajar Port Ltd Vs N Veerapandian Liquidator of SICAL Iron Ore Terminals Ltd	Mr. Krishna Ravindran	Mr. Akhil Bhansali
25.	Comp App (AT) (CH) (Ins) No. 327/2026 For Stay IA No. 949/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator
26.	Comp App (AT) (CH) (Ins) No. 329/2026 For Stay IA No. 951/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator
27.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R. Venkatakrishnan, RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
28.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi
29.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr.AG Sathyanarayana R1 Mr. Jerin Asher Sojan R2
30.	Comp App (AT) (CH) (Ins) No. 75/2025 For Additional Docs. IA No. 822/2026	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Mr. Y Suryanarayana	Mr.TVL Narasimha Rao - R1 Mr. VRN Prashanth R2
31.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda&2 Ors	Mr.S Sathiyarayanan	Mr. B Dhanaraj R1 Mr. NP Vijayakumar R2
32.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr	Mr. Akash Balagee	Ms. Varsha Banerjee R1 Mr. Varun Srinivasan R2

33.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2
34.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2
35.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. WITH	Mr. Paras Mithal	
36.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr.	Mr. Paras Mithal	
37.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
38.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	
39.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
40.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3

41.	Comp App (AT) (CH) (Ins) No. 209/2025 Interim Relief IA No. 1152/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
42.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
43.	Comp App (AT) (CH) (Ins) No. 212/2025 Interim Relief IA No. 1153/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
44.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha Party-in-person	Mr.S Sathiyarayanan
45.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
46.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh

By order of Hon'ble Member (Judicial)

Chennai Bench

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